GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2589 ANSWERED ON:22.07.2009 FUNDS TO CAMPA Gandhi Smt. Maneka Sanjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of land provided for compensatory afforestation in the country, State-wise;
- (b) the funds deposited with Compensatory Afforestation Fund Management and Planning Authority (CAMPA) for compensatory afforestation programme in various States including Jammu and Kashmir; and
- (c) the steps taken/proposed to be taken by the Government to stop deforestation in the country?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) The Central Government has so far stipulated compensatory afforestation over 13.04 lakh hectare of land including 75 lakh hectare of degraded forest land and 5.54 lakh hectare of non-forest land against the diversion of 11.82 lakh hectare of forest land for non forest purposes. The State-wise details of land provided for compensatory afforestation is enclosed at annexure.
- (b) As on 30.06.2009, an amount of Rs.9,932.12 crores, has been remitted by the State/UT Governments including Jammu & Kashmir to the Ad-hoc body of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) as per the Supreme Court Order dated 05.05.2006, which includes the monies collected towards compensatory afforestation, penal compensatory afforestation, catchment area treatment plan, and NPV, etc.
- (c) While examining the proposals for diversion of forest land received from the State/UT Governments, the Forest Advisory Committee and State Advisory Group, as the case may be, take utmost care to minimize the felling of trees in the forest areas. This is achieved by minimizing the HFL in cases of submergences for irrigation/hydro electric projects; by realigning the linear projects like roads and transmission lines; by reducing the extent of areas for diversion in cases of mining; and also suggesting alternative non forest land for other projects depending on its feasibility.